

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-17/2015/30/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 8th January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/01 dtd. 02.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.01.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.01.2024 till the morning of 08.01.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2015/31/dated , 08-01-2024

Copy to.

✓. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
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